

**HIGH COURT OF ANDHRA PRADESH AT AMARAVATI**

**ABSTRACT**

**RESCHEDULED SUMMER VACATION, 2021** - preponement of summer vacation for the High Court of Andhra Pradesh and the Offices working under the administrative control of the High Court viz., the Andhra Pradesh State Legal Services Authority, the Mediation and Arbitration Centre, and the High Court Legal Services Committee for the year 2021 – Notified.

**ROC.No.450/SO/2020**

**Dated:04.05.2021**

**NOTIFICATION No.15/ SO/2021**

Read: High Court's Notification No.21/SO/2020, dt.10.12.2020 in Roc.No.450/SO/2020.

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In partial modification of the High Court's Notification read above, in view of surge in COVID-19 cases, the High Court of Andhra Pradesh hereby notifies the rescheduled summer vacation for the High Court of Andhra Pradesh and the offices working under the administrative control of the High Court viz., the Andhra Pradesh State Legal Services Authority, the Mediation and Arbitration Centre, and the High Court Legal Services Committee for the year 2021 preponing the vacation as under:

<b>Rescheduled Summer Vacation</b>	<b>From Monday, the 10<sup>th</sup> day of May, 2021 to Friday, the 11<sup>th</sup> day of June, 2021.</b>
Earlier Notified Summer Vacation	From Friday, the 14 <sup>th</sup> day of May, 2021 to Friday, the 11 <sup>th</sup> day of June, 2021.

It is further notified that 23<sup>rd</sup> October, 2021 (Saturday); and 3<sup>rd</sup> November, 2021 (Wednesday) and 5<sup>th</sup> November, 2021 (Friday) [both of which were earlier notified as holidays] are Court working days to the High Court of Andhra Pradesh and the offices working under the administrative control of the High Court viz., the Andhra Pradesh State Legal Services Authority, the Mediation and Arbitration Centre, and the High Court Legal Services Committee.



**REGISTRAR GENERAL**

To

- 1) The Prl. Secretary to the Hon'ble the Chief Justice (with a request to place the notification before the Hon'ble the Chief Justice for His Lordship's kind perusal)
- 2) All the P.Ss to the Hon'ble Judges (with a request to place the notification before the Hon'ble Judges for their Lordships' kind perusal).